

## ORDER

The following posting and transfer of the undermentioned officials is hereby made with immediate effect:-

Sl. No.	Name of the official	From	To
1.	Ms. Sonia Miglani W/o Sh. Girish Miglani (E.C.-20858821)	Sr. PA in Office Pool, North-West, Rohini Courts, Delhi.	Sr. PA in the court of Ms. Ruchika Singla, Ld. ADJ-03, North-West, Rohini Courts, Delhi.
2.	Ms. Sushma Kumari W/o Sh. Hemant Kumar (E.C.-11891821)	PA in the court of Ms. Pooja Aggarwal, Ld. ASJ FTSC (POCSO), North-West, Rohini Courts, Delhi.	PA in the court of Ms. Preeti, Ld. MM NI Act (Digital Court-01), North-West, Rohini Courts, Delhi.
3.	Ms. Bhageshwari W/o Sh. Jaideep Singh Rawat (E.C.-13964900)	Sr. PA in the court of Ms. Preeti, Ld. MM NI Act (Digital Court-01), North-West, Rohini Courts, Delhi.	Sr. PA in the court of Ms. Pooja Aggarwal, Ld. ASJ FTSC (POCSO), North-West, Rohini Courts, Delhi.
4.	Sh. Raj Kumar S/o Sh. Rajender Kumar (E.C.-28575118)	Reader/JA in court of Sh. Ayush Sharma, Ld. MM-02, North-West, Rohini Courts, Delhi.	Reader/JA in court of Ms. Pooja Aggarwal, Ld. ASJ, FTSC (POCSO), North-West, Rohini Courts, Delhi.
5.	Sh. Pankaj Ahuja S/o Sh. Kashmiri Lal (E.C.-25734122)	Reader-cum-Ahlmad in Vacant Court of Ld. MM NI Act (Digital Court-03), North-West, Rohini Courts, Delhi.	Reader/JA in court of Sh. Ayush Sharma, Ld. MM-02, North-West, Rohini Courts, Delhi.
6.	Sh. Dinesh Kumar S/o Sh. Jai Singh (E.C.-89911932)	Reader/JA in court of Ms. Sanya Dalal, Ld. MM Mahila Court-02, North-West, Rohini Courts, Delhi.	Reader-cum-Ahlmad in Vacant Court of Ld. MM NI Act (Digital Court-03), North-West, Rohini Courts, Delhi.
7.	Sh. Sukhdev Singh S/o Sh. Iqbal Singh E.C.-28471279	Ahlmad/JA in the court of Sh. Bhupinder Singh, Ld. ASJ-01 (POCSO), North-West, Rohini Courts, Delhi.	Reader/ JA in court of Ms. Sanya Dalal, Ld. MM Mahila Court-02, North-West, Rohini Courts, Delhi.
8.	Sh. Vikas Bhardwaj S/o Sh. Satbir Singh Bhardwaj (E.C.-40463258)	JJA in Fine & Audit Branch, North-West, Rohini Courts, Delhi.	Ahlmad/JA in the court of Sh. Bhupinder Singh, Ld. ASJ-01 (POCSO), North-West, Rohini Courts, Delhi.
9.	Ms. Pooja Sharma W/o Sh. Deepak Sharma (E.C.-61905931)	Reader/Sr. JA in court of Ms. Pooja Aggarwal, Ld. ASJ, FTSC (POCSO), North-West, Rohini Courts, Delhi.	Sr. JA in Filing Section, Rohini Courts, Delhi.
10.	Ms. Renu Sinha W/o Sh. Ranjan Kr. Sinha (E.C.-31019721)	Sr. JA in Filing Section, Rohini Courts, Delhi.	Branch In-Charge/Sr. JA in CMM Office, North-West, Rohini Courts, Delhi.
11.	Ms. Tamanna Maan W/o Sh. Sagar Shokeen (E.C.-16127416)	Assistant Ahlmad/JJA in court of Ms. Sanya Dalal, Ld. MM Mahila Court-02, North-West, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in court of Sh. Puneet Nagpal, Ld. JSCC/ASCJ/GJ, North-West, Rohini Courts, Delhi.
12.	Ms. Pooja W/o Sh. Vishnu Bansal (E.C.-34902932)	Assistant Ahlmad/JA in court of Sh. Puneet Nagpal, Ld. JSCC/ASCJ/GJ, North-West, Rohini Courts, Delhi.	Assistant Ahlmad/JA in court of Ms. Sanya Dalal, Ld. MM Mahila Court-02, North-West, Rohini Courts, Delhi.
13.	Ms. Renuka Chand yok W/o Sh. Sumit Chand yok (E.C.-79505659)	Assistant Ahlmad/JA in court of Sh. Ajay Nagar, Ld. SCJ/RC, North-West, Rohini Courts, Delhi.	JA in Filing Section, Rohini Courts, Delhi.
14.	Ms. Ekta Gandhi W/o Sh. Manish Gandhi (E.C.-19774640)	JJA in Filing Section, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in court of Sh. Ajay Nagar, Ld. SCJ/RC, North-West, Rohini Courts, Delhi.
15.	Sh. Shalender Kumar S/o Sh. Siddeshwar Grain (E.C.-88414927)	Ahlmad/JA in the court of Ms. Mansi Malik, Ld. MM-03, North-West, Rohini Courts, Delhi.	Reader/JA in the court of Ms. Mansi Malik, Ld. MM-03, North-West, Rohini Courts, Delhi.

*[Handwritten Signature]*

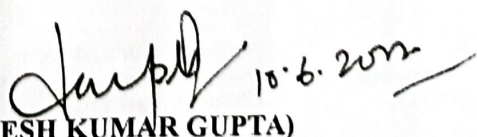
	Sh. Ashwani S/o Sh. Vijender Kumar (E.C.-60864662)	Assistant Ahlmad/JJA in the court of Ms. Mansi Malik, Ld. MM-03, North-West, Rohini Courts, Delhi.	Ahlmad/JJA in the court of Ms. Mansi Malik, Ld. MM-03, North-West, Rohini Courts, Delhi.
17.	Ms. Meena Devi W/o Sh. Gurunam Singh (E.C.-68404366)	JA in R&I Branch, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the court of Ms. Mansi Malik, Ld. MM-03, North-West, Rohini Courts, Delhi.
18.	Sh. Mahesh Yadav S/o Sh. Mahavir Rai (E.C.-36845747)	Reader/JA in the court of Ms. Mansi Malik, Ld. MM-03, North-West, Rohini Courts, Delhi.	JA in Copying Agency, Rohini Courts, Delhi.
19.	Sh. Kamal Kishore S/o Sh. R.S. Verma (E.C.-64794965)	Ahlmad/JJA in the court of Ms. Kanika Jain, Ld. MM (Mahila Court-01) North-West, Rohini Courts, Delhi.	Reader/JA in the court of Ms. Kanika Jain, Ld. MM (Mahila Court-01) North-West, Rohini Courts, Delhi.
20.	Sh. Ravinder Gahlawat (E.C.-41149124)	Assistant Ahlmad/JJA in the court of Sh. Deepak Kumar-I, Ld. ACMM, North-West, Rohini Courts, Delhi.	Ahlmad/JJA in the court of Ms. Kanika Jain, Ld. MM (Mahila Court-01) North-West, Rohini Courts, Delhi.
21.	Ms. Nirmala W/o Sh. Hari Om (E.C.-40952847)	Reader/Sr. JA in the court of Ms. Kanika Jain, Ld. MM (Mahila Court-01) North-West, Rohini Courts, Delhi.	Sr. JA in R&I Branch, Rohini Courts, Delhi.
22.	Ms. Sulekha W/o Sh. Amit Kumar (E.C.-78883719)	JJA in Copying Agency, Rohini Courts, Delhi.	JJA in R&I Branch, Rohini Courts, Delhi.
23.	Ms. Saranjit Kaur W/o Sh. Manmohan Singh (E.C.-62247537)	JA in Filing Section, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the court of Sh. Deepak Kumar-I, Ld. ACMM, North-West, Rohini Courts, Delhi.
24.	Ms. Mamta Rawal W/o Sh. Bharat Bhushan Rawal (E.C.-74079378)	Sr. JA in Copying Agency, Rohini Courts, Delhi.	Sr. JA in Filing Section, Rohini Courts, Delhi.
25.	Sh. Sanjay Kumar S/o Sh. Ram Kishan (E.C.-34204243)	JA in Office Pool, North-West, Rohini Courts, Delhi.	JA in Record Room, Rohini Courts, Delhi.
26.	Sh. Ravinder Kumar S/o Sh. Dalip Singh E.C. - 24987325	JA in Library Branch, Rohini Courts, Delhi.	JA in Care Taking Branch, Rohini Courts, Delhi.
27.	Sh. Naveen Kumar S/o Sh. Ram Kumar E.C.-39162756	Temporarily posted as JJA in Care Taking Branch, Rohini Courts, Delhi.	JJA in Copying Agency, Rohini Courts, Delhi.

**Notes:** 1. Sh. Sunil Dutt S/o Late Sh. Shri Chand, (E.C.-50462866), Branch In-Charge/Sr. JA, Administration Branch-I, II & III, North-West, Rohini Courts, Delhi shall also work as Branch In-Charge, Evening Court Cell, North-West, Rohini Courts, Delhi in addition to the duties already assigned to him and shall be entitled to allowance under the Delhi Evening Court Rules, 2008.

2. The transfer/posting order i.r.o. Sh. Gaurav S/o Sh. Purushotam (E.C.-85720192) and Ms. Suman D/o Sh. Randhir Singh (E.C.-79784347) issued vide this office's earlier Order No.F2(2)/Admn.(NW)/RC/2022/12049-12104 dated 07/05/2022, stands cancelled.

3. Sh. Sachin Sharma S/o Sh. J.C. Sharma (E.C. 2454) presently temporary posted in Digitization Cell, Rohini Courts shall report back to Computer Branch, Rohini Courts, Delhi for duty.

4. Non-compliance of this order immediately or proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.

  
 (SURESH KUMAR GUPTA)  
 PRINCIPAL DISTRICT & SESSIONS JUDGE (NW)  
 ROHINI COURTS, DELHI.

No.F2(2)/Admn.(NW)/RC/2022 16859-16984

Date 10/06/2022

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer/Officer In-charges concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.

5. The Record Officer, North-West, Rohini Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Tis Hazari Courts, Delhi.
9. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
10. Personal Office of the undersigned.
11. The Facilitation Centre, Rohini Courts, Delhi.
12. The ALIO, Library Branch, Rohini Courts, Delhi.
13. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on the Centralized website through LAYERS.
14. The official(s) concerned.
15. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above said official, on immediate receipt of the same, to the Administration Branch-I & II (North-West), Rohini Courts, Delhi.

*Jaypee/10.6.2022*  
**PRINCIPAL DISTRICT & SESSIONS JUDGE (NW)  
ROHINI COURTS, DELHI.**